

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

RAJYA SABHA

UNSTARRED QUESTION NO. 1064
TO BE ANSWERED ON THURSDAY, THE 10th FEBRUARY, 2022

Proposal to set up Fast Track Courts for undertrials

1064. Dr. Kirodi Lal Meena:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government has any proposal to set up fast track courts for delivering justice to the undertrials lodged in various jails of the country and if so, the details thereof;
- (b) whether Government has received any suggestions/proposals in this regard;
- (c) if so, the details thereof; and
- (d) the details of the action taken by Government in this regard ?

**ANSWER
MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

(a): There is no proposal to form a fast track court to provide justice to the undertrial prisoners in various jails of the country at present.

(b) to (d): In view of (a) above, question does not arise.
